

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 105 OF 2015 & IA NO. 169, 242 OF 2015**  
**APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015**  
**APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015**

**Dated: 24<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**APPEAL NO. 105 OF 2015 & IA NO. 169, 242 OF 2015**  
**APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015**

**In the matter of :**

**Bharat Petroleum Corporation Ltd. ...Appellant(s)**  
**Vs.**  
**Sabarmati Gas Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajat Navet  
Ms. Sanya Talwar

Counsel for the Respondent(s) : Mr. Puyush Joshi  
Ms. Sumiti Yadava  
Ms. Aditi for R-1

Mr. Sacchin Puri, Sr. Adv.  
Mr. Sandeep Mahapatra  
Mr. Kamil Khan  
Mr. Dhananjay Grover for R-2

Mr. Sumit Koshore for R-3

**APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015**

**In the matter of :**

**Gail (India) Ltd. ...Appellant(s)**  
**Vs.**  
**Sabarmati Gas Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.  
Mr. Sandeep Mahapatra  
Mr. Kamil Khan  
Mr. Dhanajay Grover

Counsel for the Respondent(s) : Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Aditi for R-1  
  
Mr. Sumit Koshore for R-2

**ORDER**

List this batch of appeals for hearing on **06.09.2018.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**

**(Justice Manjula Chellur)**  
**Chairperson**

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